

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 505/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES: M/s. Reliance Big Broadcasting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CSP 455/230-232/NCLT/MB/MAH/2017

CSP 504/230-232/NCLT/MB/MAH/2017

CSP 505/230-232/NCLT/MB/MAH/2017

CSP 509/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)